In terms of the tentative schedule of activity communicated by way of the DLOF, the Eligible Shareholders of the Target Company are informed as follows:

1. The Financial Express
2. The Economic Times
3. The Times of India
4. Business Standard

Please note that a copy of the LOF along with 'Form of Acceptance-cum-Acknowledgement' ("FOA") is also available on our website http://www.sebi.gov.in. Registered / Unregistered Shareholders if they so desire may also apply on the FOA downloaded from the above-mentioned website.

3. There is no competing offer in terms of Regulation 20 of the SEBI (SAST) Regulations to this Offer and this offer is not a competitive bid.


Mr. Sagar Samir Shah
Systematix Shares & Stocks (India) Limited
Registered Office:
Office No. 6, 2nd Floor, National Chambers, Nr. City Gold, Ashram Road, Ahmedabad - 380009, Gujarat, India.

The Capital, A-Wing, 6th Floor, No. 603-606, Plot No. C-70, G - Block, Bandra Kurla Complex (BKC), Mumbai 400 051, India.

Tel. No: +91-22-6704 8000;
Fax No.: +91-22-6704 8024

Email: info@systematix.in
Website: www.systematix.in

CIN: L91990MP1985PLC002969

OFFER OPENING PUBLIC ANNOUNCEMENT

IN TERMS OF REGULATION 18(7) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 as amended (the "SAST (Regulations)") 1. The Financial Express
2. The Economic Times
3. The Times of India
4. Business Standard

The Committee of Independent Directors ("CID") of the Target Company in their meeting held on 14-06-2019 has recommended that the Offer Price is fair and reasonable as on date of the PA and the same recommendations is published in the above-mentioned newspaper on July 9, 2019.

Please refer to the above-mentioned newspaper ("The Financial Express Gujarati Ahmedabad Edition") for a detailed list of the newspapers which have carried the above advertisement.

3. There is no competing offer in terms of Regulation 20 of the SEBI (SAST) Regulations to this Offer and this is not a competitive bid.

4. As per the Constitution of the Target Company, the offer is being made to the Eligible Shareholders of the Target Company, subject to all the conditions and the payment terms as specified in the Revised Schedule of Activities.

5. The Committee of Independent Directors ("CID") of the Target Company in their meeting held on 14-06-2019 has recommended that the Offer Price is fair and reasonable as on date of the PA and the same recommendations is published in the above-mentioned newspaper on July 9, 2019.

6. The Acquirers jointly & severally accept full responsibility for the information contained in this Pre Offer PA and also for the obligations specified in the Offer Document.


8. There have been no other material changes in relation to the Offer since the date of the PA, save and except as disclosed above and in the Revised Schedule of Activities.

9. The Acquirers have made a financial contribution of an amount of Rs. 1,00,00,000/- to theadresse/website (Registered / Unregistered Shareholders if they so desire may also apply on the FOA downloaded from the above-mentioned website.

10. The address of the "Systematix Shares & Stocks (India) Limited" is being issued by Systematix Corporate Services Limited ("Systematix") on behalf of Mr. Sagar Samir Shah and Mrs. Rajasvee Sagar Shah ("Acquirers") in respect of the Open Offer (the "Offer") to acquire up to 26.00% of the equity share capital of the Target Company (the "Target Company") on a tender offer basis.

11. Systematix Shares & Stocks (India) Limited ("Acquirers") is registered with the Registrar of Companies and is a duly registered company under the Companies Act, 2013. The Capital, A-Wing, 6th Floor, No. 603-606, Plot No. C-70, G - Block, Bandra Kurla Complex (BKC), Mumbai 400 051, India.

12. The information contained in this Pre Offer PA is based on the information available to the Acquirers and is provided to the best of the Acquirers' knowledge and belief and is believed to be true and correct as on the date of the PA.

13. There has been no change in the offer since the date of the PA, save and except as disclosed above and as disclosed in the DLOF, the Condonum and the CID.

14. The Acquirers jointly & severally accept full responsibility for the information contained in this Pre Offer PA and also for the obligations specified in the Offer Document.

15. Notice ofsexyum to be issued by the Target Company and the offer is being made to the Eligible Shareholders of the Target Company, subject to all the conditions and the payment terms as specified in the Revised Schedule of Activities.

16. The financial contributions made by the Acquirers vide the PA dated June 04, 2019.

17. There have been no other material changes in relation to the Offer since the date of the PA, save and except as disclosed above and in the Revised Schedule of Activities.

18. The Acquirers have made a financial contribution of an amount of Rs. 1,00,00,000/- to the Registered Office:
Office No. 6, 2nd Floor, National Chambers, Nr. City Gold, Ashram Road, Ahmedabad - 380009, Gujarat, India.

The Capital, A-Wing, 6th Floor, No. 603-606, Plot No. C-70, G - Block, Bandra Kurla Complex (BKC), Mumbai 400 051, India.

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ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS